

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 07.07.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	
2.	Comp. App. (AT) (Ins) No. 729 of 2022	Sintex Plastics Technology Ltd. Vs. Mahatva Plastic Products and Building Materials Pvt. Ltd. & Ors.	Henna George	Aman Gandhi
3.	Comp. App. (AT) (Ins) No. 730 of 2022	Sintex Plastics Technology Ltd. Vs. State Bank of India & Ors.	Henna George	
4.	Comp. App. (AT) (Ins) No. 731 of 2022	Bharat Balulal Gurjar Vs. State Bank of India & Anr.	Dhruv Gupta	
5.	Comp. App. (AT) (Ins) No. 733 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors.	Prakul Khurana	
6.	Comp. App. (AT) (Ins) No. 734 of 2022	State Of Rajasthan Through Officer in Charge Panchu Ram Sharma Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd. & Ors.	Prakul Khurana	

**After rising of the Bench assembled at 02:00 PM in the main Cause list**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

7.	Comp. App. (AT) No. 31 of 2022 <b>(PH)</b>	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2- R7
8.	Comp. App. (AT) No. 32 of 2022 <b>(PH)</b>	R. P. Khosla Vs. Vikram Bakshi <b>With</b>	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2- R7
9.	Comp. App. (AT) No. 33 of 2022 <b>(PH)</b>	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors. <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2,7
10.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 <b>(PH)</b>	Sonia Khosla Vs. Vikram Bakshi & Ors. <b>With</b>	Deepak Khosla	Anand Mishra-R1 to R5
11.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 <b>(PH)</b>	R.P. Khosla Vs. Rishi Sood (Adv) & Ors. <b>With</b>	Deepak Khosla	Anand Mishra-R2 to R6
12.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016 <b>(PH)</b>	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

**03:45 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

13.	I.A. No.1991 & 1992 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**